

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001.

No.HHC/Admn.3(55)/2017-

Dated: 12.10.2022

“ADDENDUM TO THE ADVERTISEMENT NOTICE”

With reference to Advertisement No.HHC/Admn.3(55)/2017 published in the leading Newspapers i.e., “The Tribune” and “Amar Ujala” on 14.09.2022, it is notified for information of all concerned that additional **42** posts of Clerks, **17** Posts of Stenographer, **03** posts of Process Server, **05** posts of Drivers, **21** posts of Peon/orderly, etc. on the establishment of District Judiciary of Himachal Pradesh will also be filled up in on the ongoing process of above mentioned advertisement.

All Other terms & conditions of the advertisement will remain unchanged and also applicable to the abovementioned additional post(s). The Division/District wise break up/reservation of the posts is as under:-

Sl. No.	Particulars of the vacancies	Division-wise Break of Posts		
1.	Clerk (Class-III) (169 (earlier) + 42 (now)) Total Post(s)= 211	Hamirpur	Regular: 02 Anticipated-02 01-UR 01-SC	Contract - 04 01-UR 01- SC 01- ST 01-OBC
		Kangra	Regular: 04 Anticipated-04 02-UR 01-SC 01-OBC	Contract - 12 07-UR 02-SC 02-OBC 01-EWS
		Mandi	Regular: 03 Anticipated-03 01-UR 01-SC 01-OBC	Contract - 08 02-UR 02-SC 01-ST 01-OBC 01-EWS 01-PH
		Shimla	Contract - 04 02-UR 02-SC	
		Sirmaur	Regular: 01 Anticipated-01 01-UR	Contract - 04 02-UR 01-SC 01-EWS
2.	Stenographer Gr.III (Class-III) (90 (earlier) + 17 (now)) Total Post(s)=107	Hamirpur	Contract - 02 01-UR 01-EWS	
		Kangra	Regular: 04 Anticipated-04 02-UR 02-SC	Contract - 03 01-UR 01-SC 01-EWS
		Mandi	Contract - 04 01-UR 01-SC 01-OBC 01-PH	
		Shimla	Regular - 01 Anticipated -01 01-UR	Contract - 01 01-UR
		Sirmaur	Regular: 01 Anticipated-01 01-UR	Contract - 01 01-UR

4
12/10/2022

3.	Process Server (Class-IV) (77 (earlier) + 3 (now)) Total Post(s)= 80	Hamirpur	Regular: 01 Anticipated-01 01-EWS	
		Mandi	Regular - 01 Anticipated -01 01-OBC	
		Shimla	Regular - 01 Anticipated -01 01-UR	
4.	Peon/Orderly etc (Class-IV) (94 (earlier) + 21 (now)) Total Post(s)= 115	Hamirpur	Regular: 02 Anticipated-02 02-UR	
		Kangra	Regular: 02 Anticipated-02 01-UR 01-OBC	Daily Wage - 06 02-UR 01-SC 01-ST 01-OBC 01-EWS
		Mandi	Regular: 05 Anticipated-05 03-UR 01-SC 01-OBC	
		Shimla	Regular - 01 Anticipated -01 01-OBC	Daily Wage - 02 02-UR
		Sirmaur	Regular: 01 Anticipated-01 01-UR	Daily Wage- 02 01-UR 01-EWS
5.	Driver (Class-III) (04 (earlier) + 05 (now)) Total Post(s)= 09	Kangra	Daily Wage - 03 01-UR 01-SC 01-EWS	
		Shimla	Daily Wage - 01 01-UR	
		Sirmaur	Daily Wage- 01 01-UR	

The eligible/ desirous candidates, who could not apply earlier for the above-mentioned posts, can now apply online through the Official website i.e., <https://www.hphcrecruitment.in> up to **31st October 2022** till **11:59 P.M.** (IST) after which link will be disabled.

NOTE(S):-

1. The number of vacancies, as shown above, may increase or decrease in future, due to administrative exigencies
2. The candidates, who have applied earlier for the above-mentioned posts need not to apply again/ afresh.
3. Candidates are advised only to visit the official website of the High Court of H.P. for information, Eligibility, Educational qualification, Syllabus, Rules etc. and no authenticity is attached to any other advertisement-related information appearing on various social media platforms.

BY ORDER

sd/

REGISTRAR GENERAL

AK

A
12/10/2022

Endst.No.HHC/Admn.3(55)/2017-

Dated: 12.10.2022

27970-75

Copies forwarded to:-

1. All the District & Sessions Judge(s) in H.P., with a request to get the copy(ies) of the aforesaid Addendum Advertisement Notice displayed on the Notice Board(s) of their respective Court(s)/Division(s)/Sub Division(s) etc.
2. All the District Employment Exchange Officer(s), in the State of H.P., with the request to sponsor the names of the eligible candidate(s) and to inform them to submit their application(s) through online mode as mentioned in the advertisement, failing which, they shall not be eligible to appear in Exam(s)/test(s) notwithstanding the fact that their name(s) have been sponsored by the Employment Exchanges(s)/Sub Employment Exchange(s).
3. The Central Project Coordinator/Coordinator/NIC, at High Court of H.P., Shimla-171001, with a request to get uploaded the above Addendum of advertisement notice on the High Court website under the relevant Link or Tabs.
4. Shri Ashok Chauhan, Project State Head, CSC-SPV (Service Provider) for information with a request to activate the recruitment web portal, log-in link provided at High Court Website till the last date fixed for applying online mode uptill 31.10.2022 by 11:59 P.M. (IST) (THROUGH EMAIL ONLY).
5. Notice Board of High Court of Himachal Pradesh, Shimla-171 001.
6. Shri Vikrant Janartha, M/s. Janartha Advertising Private Limited, Katiyar Cottage, Ground Floor, Near Local Bus Stand, Sanjauli, Shimla 171 006, with a request that the above Addendum Advertisement may be got published at the earliest in daily Hindi Newspaper "Amar Ujala" (Himachal Edition) and daily English Newspaper "The Tribune". Thereafter, copies of newspapers containing the Addendum Advertisement be sent to the Registry of the High Court for the purpose of record and further necessary action.


Registrar General

12/10/2022